

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 11595 of 2023**

***Baidyanath Gochhayat and Others* ... *Petitioner***

Mr. Shivsankar Mohanty, Advocate

*-versus-*

***Union of India and Others* ... *Opposite Parties***

Mr. Chandrakanta Pradhan, Senior Panel Counsel

Mr. A.P. Das, Addl. Standing Counsel

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE G. SATAPATHY**

**ORDER  
17.05.2023**

**Order No.**

02. 1. Mr. Chandrakanta Pradhan, learned Senior Panel Counsel for the Archeological Survey of India (ASI) seeks some more time to place on record the policy.
2. The affidavit of the ASI placing on record the relevant decisions in this regard be filed before the next date serving copy thereof on learned counsel for the other parties.
3. List on 23<sup>rd</sup> June, 2023.

***(Dr. S. Muralidhar)*  
*Chief Justice***

***(G. Satapathy)*  
*Judge***